

PART III

COMMISSIONERATE OF LAND REVENUE

LAND FAIR VALUE NOTIFICATION

THRISSUR DISTRICT

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ ബി5-19713/2011.

2019 ജനുവരി 4.

6-3-2010-ാം തീയതിയിലെ 515-ാം നമ്പർ കേരള അസാധാരണ ഗസ്റ്റ് പ്രകാരം തൃശ്ശൂർ ജില്ലയിലെ തൃശ്ശൂർ താലൂക്കിൽ ഉൾപ്പെട്ട ഭൂമികളുടെ ന്യായവില സർക്കാർ പ്രസിദ്ധീകരിച്ചിട്ടുള്ളതാണ്. എന്നാൽ ടി താലൂക്കിലുൾപ്പെട്ട വിവിധ വില്ലേജുകളുടെ ഏതാനും സർവ്വേ നമ്പരുകളിലുൾപ്പെട്ട സ്വകാര്യ ഭൂമി സർക്കാർ ഭൂമി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ചില സർവ്വേ സബ് ഡിവിഷനുകൾക്ക് ന്യായവില നിശ്ചയിക്കാൻ വിട്ടുപോയിട്ടുള്ളതും ചില വസ്തുക്കളുടെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ആണ്. ഇപ്രകാരമുള്ള ഭൂമികൾക്ക് ന്യായവില നിശ്ചയിക്കുന്നതിന് ഭൂമിയുടെ കൈവശക്കാർ സമർപ്പിച്ച അപേക്ഷയിൽ തൃശ്ശൂർ അഡീഷണൽ തഹസീൽദാരുടെ അന്വേഷണ റിപ്പോർട്ട് പ്രകാരം ന്യായവില നിശ്ചയിച്ച് ഈ ഓഫീസിൽ നിന്നും ഉത്തരവായിട്ടുള്ളതാണ്. ടി സർവ്വേ സബ് ഡിവിഷനുകളിൽപ്പെട്ട വസ്തുക്കൾക്ക് പുതുക്കി നിശ്ചയിച്ച ന്യായവില താഴെ പറയുന്ന ക്ലാസിഫിക്കേഷനുകൾ പ്രകാരം തിരുത്തിവായിക്കേണ്ടതാണ്.

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
തൃശ്ശൂർ.

(ഒപ്പ്)
റവന്യൂ ഡിവിഷണൽ ഓഫീസർ.

FORM 'A'

(See Rule 4)

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

Now, Therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in column (11) thereof.

(1)

No. K.Dis.-16184/2018/B5.

17th November 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (')
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	3518	4	Panchayat	Pananchery	15	Residential plot with Private road access	28,000

No. K.Dis.-12752/2018/B5.

9th October 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Madakkathara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (?)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	985 987	6 1	Panchayat	Madakkathara	14	Residential plot with Panchayat road access	1,08,864

No. K.Dis.-12507/2018/B5.

25th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Inchamudi.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (?)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	333	1	Panchayat	Chazhoor	Thevar Road	Residential plot with Private road access	63,000

No. K.Dis.-8376/2017/B5.

7th September 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Pullazhi.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (?)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	478	2	Corporation	Thrissur	..	Nilam	1,250

No. K.Dis.-11779/2018/B5.

4th September 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chiyyaram.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (')
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	25	5	Corporation	Thrissur	Chelakkottu-kara	Residential plot with Corporation road access	4,94,000

No. K.Dis.-12203/2018/B5.

30th August 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (')
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1111	2	Pananchery	Pananchery	W.No. 10 Thamburatti-parambu	Residential plot with Panchayath road access	48,000

No. K.Dis.-11625/2018/B5.

14th August 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (')
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	573	P	50	55	11	Corporation	Thrissur	..	Residential plot with Corporation road access	3,00,000

No. K.Dis.-12882/2017/B5.

5th August 2017.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilavattam

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	504	5	50	2		Corporation	Thrissur	..	Residential plot with Corporation road access	3,65,000
2	870				138					
3	534			2	140					

No. K.Dis.-7854/2018/B5.

4th July 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	3581	3	Panchayath	Pananchery	W.16 Vetilappara	Residential plot with Panchayath road access	50,000

No. K.Dis.-9853/2018/B5.

13th July 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	243	2	Panchayath	Puthur	..	Residential plot with Private road access	45,600

(11)

No. K.Dis.-7855/2018/B5.

12th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (')
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	3458	3	Panchayath	Pananchery	W.No.12 Pattilumkuzhi	Residential plot with Panchayath road access	74,100

(12)

No. K.Dis.-8742/2018/B5.

12th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (')
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	3369	3 P	Panchayath	Pananchery	16	Hill Track with road access	35,000

(13)

No. K.Dis.-2502/2018/B5.

12th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (')
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
2828	2293	Panchayath	Pananchery	8	Residential plot with Panchayath road access	52,000

(14)

No. K.Dis.-6472/2018/B5.

12th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	2100	2 P	Panchayath	Pananchery	3 Peechi	Residential plot without Vehicular access	70,000

(15)

No. K.Dis.-8285/2018/B5.

11th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kanimangalam.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	804	Corporation	Thrissur	Nedupuzha	Wet land	12,500

(16)

No. K.Dis.-8741/2018/B5.

12th June 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	832	5	Panchayath	Puthur	IV	Residential plot with Panchayath (PWD) road access	72,000

(17)

No. K.Dis.-2923/2018/B5.

25th May 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Cherpu.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (°)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	28	491	1	Panchayath	Cherpu	..	Residential plot with Corporation/ Municipal/ Panchayath road access	2,50,000

(18)

No. K.Dis.-6078/2016/B5.

1st June 2016.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (°)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	820	7	Panchayath	Puthur	..	Residential plot with PWD road access	90,000

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.

ERRATUM NOTIFICATION

No. K.Dis.-5948/2018/B5.

17th May 2018.

Fair Value of the land comprised in Re. Sy. No. 174/9, 185/7Paralam Village of Thrissur Taluk, Thrissur District finalized on 1-4-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Paralam.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classi- fication by use	Fair Value per Are (?)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	229	1 P	36	174	9	Panchayath	Paralam	9	Wet land	18,000
2	229	1 P	36	185	7	Panchayath	Paralam	9	Wet land	18,000

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.

FORM 'A'

(See Rule 4)

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

Now, Therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof:

(1)

No. K.Dis.-5713/2018/B5.

10th May 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattom.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classi- fication by use	Fair Value per Are (?)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	522	3	50	6	13	Corporation	Thrissur	6/1248	Residential plot with Corporation road access	1,90,000

No. K.Dis.-5443/2018/B5.

17th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classi- fication by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	979	13/5	Panchayath	Puthur	..	Residential plot with Panchayath road access	60,000

(3)

No. K.Dis.-3796/2018.

12th April 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classi- fication by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1079	2	Panchayath	Pananchery	..	Wet land	25,000

(4)

No. K.Dis.-3940/2018/B5.

3rd April 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kurumpilavu.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classi- fication by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	4	1	Panchayath	Chazhur	16	Wet land	3,024

No. K.Dis.-4493/2018/B5.

27th March 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1008	6	Panchayath	Puthur	XII	Residential plot with Panchayath road access	60,000

(6)

No. K.Dis.-2501/2018/B5.

13th March 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	2454	3	Panchayath	Pananchery	Vettilappara 16	Wet land	26,000

(7)

No. K.Dis.-1584/2018/B5.

23rd February 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	980	18 13 14	Panchayath	Puthur	..	Residential plot with Panchayath road access	60,000

No. K.Dis.-15849/2018/B5.

13th November 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kuttur.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (?)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	207	P	..	199	6	Panchayath	Kolazhy	..	Residential plot with Private road access	1,86,000

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.

ERRATUM NOTIFICATION

No. K.Dis.-20899/2017/B5.

23rd February 2018.

Fair Value of the land comprised in Sy.No. 723, Kurumbilavu Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kurumbilavu.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (?)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	723	Panchayath	Chazhur	10	Wet land	2,700

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.

FORM 'A'

(See Rule 4)

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

Now, Therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in column (11) thereof:

(1)

No. K.Dis.-2374/2018.

22nd February 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	3515	1	Panchayath	Pananchery	Vilangannur	Residential plot with Panchayath road access	75,000

(2)

No. K.Dis.-1333/2018/B5.

14th February 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Puthur.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	989	14	Panchayath	Puthur	..	Residential plot with Panchayath road access	60,000

(3)

No. K.Dis.-556/2018/B5.

23rd January 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	211	2	50	14	67	Corporation	Thrissur	..	Residential plot with private road access	1,80,000

No. K.Dis.-313/2018/B5.

18th January 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Madakkathara.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	369	1	Panchayath	Madakkathara	15	Residential plot with private road access	85,536

No. K.Dis.-54/2018/B5.

17th January 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Vilvattam.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	880	7	50	5	56	Corporation	Thrissur	..	Residential plot with Corporation road access	1,80,000

No. K.Dis.-15648/2017/B5.

9th January 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chiyyaram.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality Corporation	Name & No. of ward	Classification by use	Fair Value per Are (°)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	592	1	Corporation	Thrissur	South Munayam 32	Wet land	5,000
2	593	1	Corporation	Thrissur	South Munayam 32	Wet land	5,000

No. K.Dis.-20902/2017/B5.

3rd January 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Peechi.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (°)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	3515	5	Panchayath	Pananchery	Peechi	Residential plot with private road access	35,000

No. K.Dis.-944/2018/B5.

24th January 2018.

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Nadathara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (°)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
	490	3	Panchayath	Nadathara	..	Residential plot with Panchayath road access	46,682

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.

ERRATUM NOTIFICATION

No. K.Dis.-18917/2017/B5.

1st December 2017.

Fair Value of the land comprised in Sy.No. 579/5 of Aranattukara Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

*District—Thrissur.**Taluk—Thrissur.**Village—Aranattukara.*

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (')</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	579	5	Corporation	Thrissur	..	Wet land	20,000

Revenue Divisional Office,
Thrissur.

(Sd.)
Revenue Divisional Officer.